

BEFORE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI  
Original Application **No. 530 of 2023**

IN RE:

Anuj Kumar

... Applicant

Versus

State of Uttarakhand & Ors.

... Respondents

&

**OA No. 495 of 2023**

Mohd. Amjad & Anr. **Versus** State of U.P. & Ors.

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Respondents

Delhi

Dated 15.04.2024



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**Respectfully Submitted that:**

Vide order dated 21.03.2024 Hon'ble Tribunal has directed as under:

“the Project Proponent submits that he has received a copy of the reply of the CPCB dated 19.03.2024 only yesterday and seeks time to examine the same and submits response/objection and It will also be open to the Project Proponent to receive all other reports from the concerned Counsels which have been placed on record”

Further vide order dated 29.02.2024 Hon'ble Tribunal issued directions to UKPCB and CPCB as under:-

“4. Meanwhile, State Pollution Control Board as also Central Pollution Control Board are directed **to examine the above replies and file response to the partial compliance status** disclosed in that reply by Respondent Nos.7 & 8.”

In consonance of the above directions dated 29.02.2024 UKPCB inspected the unit on 12.03.2024 regarding compliance status with respect to action points(s) recommended by Joint Committee. However CPCB only gone through paper work without ground reality sitting in the office and both the agencies prepared their reports dated 19.03.2024 separately and filed before date of hearing 21.03.2024.

As per the response affidavit filed by UKPCB dated 19.03.2024 almost all the recommendations are complied with and a few recommendations need some time for compliance.

**Further in the reply affidavit of CPCB dated 19.03.2024 observations may not be accurate because the same has not been prepared on the basis of inspecting the site rather same is misrepresentation before the Hon'ble Tribunal and cannot be considered as correct report.**

#### **Submissions of Respondent No. 7 & 8**

1. As per CCA of UKPCB dated 06.10.2023 Bio-composting plant was to be closed till Dec. 2023 however the Bio-composting plant has already been stopped working since 01.01.2024. Due to non-operation of Bio-composting answering respondents are facing huge loss in terms of money approx. 14 crores and 14.02 Acre Land and its Machinery became useless and 15-20 employees lost their job etc.
2. Laksar is a flood prone area and conduit pipes obstruct flow of the uncounted water in rainy session. Local body administration has not given permission for conduit pipes however RBNS will Cover Laksar Drain by RCC Slabs hence there is no possibility of discharge/effluent of the unit in the drain. It is relevant to point out that estimated cost of about 1200 meter RCC Slabs would be approx. Rs. 40 lakhs.  
(**Annexure** - Copy of Letters to SDM and EO, Nagar Palika, Laksar dated 31.03.2024 and response dated 15.04.2024)
3. Previously construction and repair of Nala within the premises of the unit costs approximately Rs. 26 Lakhs which has already been completed.
4. About 58000 farmers and their family member are dependent for their livelihood through farming of sugar-cane and supplying to the Answering respondents qua the Mill and thousands of other employees and workers and transporters etc. earn their bread and butter from the Mill.

5. Biochemical Oxygen Demand (BOD) and Chemical Oxygen Demand (COD) frequently change each and every day the reason thereby untreated sewage mixing from Laksar Town, villages etc. in the drain. However, no bypass of industrial effluent (sugar/distillery) was observed from the unit during inspection. (See Report)
6. **R.B.N.S. Sugar mill crushing season stopped on 20.03.2024. This crushing season is very short season of 125 days instead of 195 days (Last Year 2022-23), and this year (2023-24) crushing reached 86 Lacs quintals only instead of 165 lacs quintals (Last Year) due to Flood and Heavy rain, sugarcane crop about 50% was damaged during July, 23 to September, 23 (Rainy Season).**
7. National Sugar Institute (**NSI**) the institute is working under the administrative control of Ministry of Consumer Affairs, Food & Public Distribution, and Department of Food & Public Distribution all are governmental agencies.
8. Joint Committee visited at RBNS as per the directions of the Hon'ble NGT during non-operational Period on 14<sup>th</sup> -15<sup>th</sup>, September, 2023 and 11<sup>th</sup> -12<sup>th</sup>, October (Filed on 21.11.2023) and joint inspection carried out during operational period on 13<sup>th</sup> -14<sup>th</sup>, December, 2023 (Filed on 24.01.2024). **All reports are already on record.**
9. As per the response affidavit filed by UKPCB dated 19.03.2024 most of the recommendations have been complied with. (Kindly see response affidavit filed by UKPCB based on inspection dated 12.03.2024 Page 797 - 988)
10. Central Pollution Control Board in his reply Affidavit dated 19.03.2024 pointed out in **Para 13**, that *from the above tabulated compliance status, it is evident that M/s R.B.N.S. Ltd. has not filed the compliance status w.r.t. above tabulated Point no. 1, 2, 4, 5, 8, 9, 10, 14, 20, 21, 22, 23 and 24 (total - 12). Also, the unit has asked for timeline for above tabulated Point no. 3, 6 and 11 which need proper verification and necessary actions from UKPCB. On Page no 522.* Due to best efforts of the unit most of the recommendations have been complied with.
11. Answering Respondents being responsible industry have taken all remedial steps which were suggested by the UKPCB and CPCB however CPCB overlooked the recent report date 19.03.2024 filed by UKPCB and CPCB repeatedly pointing out samples taken from Akoda Kala and Bio-composting only, which has already been complied with by the respondents. It is relevant to note that no Sewage Treatment Plant is available with Laksar Town which actually contaminating the drain water.

### COMPLIANCE BY RBNS SUGAR MILLS /DISTILLERY DIVISION

- ❖ R.B.N.S. Sugar mill crushing season completed on 20.03.2024.
- ❖ Current crushing season was very short season of 125 days instead of 195 days (Last Year 2022-23), and in same year 2023-24 crushing were 86 Lacs quintals only instead of 165 lacs quintals (Last Year).
- ❖ Flood and Heavy rains in area, sugarcane crops were damaged about 50% during July, 23 to September, 23 (Rainy Season).
- ❖ Due to best efforts of the unit most of the recommendations have been complied with and response affidavit of UKPCB 19.03.2024 verified.

S. No.	Observation/Violations/Recommendations observed in the Joint Inspection reports dated 21.11.2023 and 24.01.2024 by CPCB	Compliance Status (As per CPCB) in the Joint Inspection on 14,15 Sept & Dec 13/14, 2023	NSI Team Observation/recommendation on 19th/20th Dec, 2024)	Observation made by UKPCB in the Both Joint Inspection report	Inspection on 12.03.2024 for Compliance by UKPCB	Latest Compliance by RBNS
1.	Provision of laying out a closed conduit pipe line at Laksar Drain (Which is currently flowing as open channel) starting from 500 meters upstream (u/s) to 500 meter downstream (d/s) of unit shall be made by the unit under supervision of UKPCB to rule out any possibility of discharge of treated /untreated effluent into drain)			The unit shall make provision under supervision of UKPCB for flow the Laksar drain through the closed conduit pipe line starting from 500 meters upstream (u/s) to 500 meters downstream (d/s) of the unit to rule out any possibility of discharge of treated/untreated effluent into drain.	The unit will make necessary provision to provide conduit pipe line by the end of June, 2024 in order to avoid possibility of discharge of effluent into laksar Drain.	<p><b>Unit will make perfect provision fully covered RCC slab upto end of June, 2024 to avoid any possibility of any discharge of effluent into Laksar Drain. It is a Nagar Panchayat Drain.</b></p> <p>Laksar is a flood prone area and conduit pipes obstruct flow of the uncounted water in rainy session.</p> <p><b>Unit written letter dated 31.03.2024 to seek permission from Local body administration for installation of Conduit Pipe however Local administration denied on 15.04.2024.</b></p>

						(Annexure - Copy of Letters to SDM and EO Nagar Palika, Laksar sent on 31.03.2024 and received on 15.03.2024)
2.	It shall be responsibility of the unit to maintain the quality of Laksar drain at downstream of the unit in sync with the quality at upstream of the unit.	As per joint inspection on 13/14 Dec. 2023 report filed on 24.01.2024, the analysis results of the sample collected from downstream of the unit (Near Akoda Kalan Village) showed BOD-626mg/l & COD-1638mg/l whereas of the unit showed lower concentration of BOD - 35mg/l & COD-112 mg/l which indicate deterioration in the quality of Laksar drain (Refer Page 143 (Point 4 ) of The Report dated 24.01.2024)		It shall be responsibility of the unit maintain the quality of Laksar drain at downstream of the unit in synchronization with the quality at upstream of the unit. Also unit shall be responsible for the maintenance of the closed conduit pipeline.	Upstream and downstream water quality assessment of Laksar drain is being undertaken by the UKPCB and monthly basis.  It is also relevant to mention that from Sugar Mill to Akoda Kalan village (1.68 Kms* distance/ Stretch) 3 villages i.e. Khera, Kharanja & Akoda are situated. It's untreated sewage is merged in the Laksar Drain from where samples have been	<b>UKPCB is being monitored water quality of Laksar Drain regularly on monthly basis.</b>  <b>As per 2<sup>nd</sup> Joint Committee inspection on 13/14 Dec 2023 Relevant Portion of Report Table No. 20 on Page 647-48</b>  <b>upstream Result is pH-7.4, BOD-35, COD-112, TDS-1404 &amp; TSS-53</b> <b>and</b> <b>Downstream result near Akoda Kalan Village is pH-7.0, BOD-108, COD-232, TDS-1804 &amp; TSS-60.</b>  <b>1<sup>st</sup> JT Report table 11 on page no. 88-90. Laksar drain d/s R.B.N.S</b>  <b>BOD-11 mg/L, COD-66 mg/L, TSS-18 mg/L &amp; TDS-396 mg/L</b>  "The above analysis results of the drain samples collected from upstream and

					<p><b>collected.</b></p> <p><b>These samples do not belong to the mill.</b></p>	<p>downstream locations depict the following:</p> <ul style="list-style-type: none"> <li>• The analysis result of samples collected from drain at U/s and D/s locations indicate the characteristics of domestic sewage.</li> <li>• However, quality of Laksar drain near Akhoda Kalan village (1.68 Kms*) shows <b>Deteriorated condition</b> of drain, which indicate the possibility of effluent mixing with sewage in drain however, <b>no bypass of industrial effluent (sugar/distillery) was observed from the unit during inspection”.</b></li> </ul> <p><b>Kindly see Page No. 648 of Reply Affidavit of CPCB.</b></p>
3.	The unit shall install flow meters at the abstraction points on both the bore wells of sugar and distillery unit.	. Unit asked for timeline till March, 2024 . UKPCB may verify the same.		The unit shall install flow meters at the abstraction points on both the bore-wells of sugar and distillery unit	The unit has installed water flow meters at bore wells of sugar mill and distillery unit. Photograph of borewell and water meter is enclosed.	<b>Complied</b>

4.	Based on Analysis result, the quality of Laksar drain near Akoda kalan village (1.68 kms) shows Deteriorated condition, therefore the possibility of effluent mixing with sewage in drain cannot be ruled out.				UKPCB is monitored this drain monthly basis.  <b>No contribution in untreated sewage discharge in the Laksar Drain from the Unit because 3 STPs of 45 KLD capacity has already been Installed in the Unit.</b>	<b>Akoda Kalan is about 1.68 KM from sugar mill. Untreated Discharge from Khera, Kharanja &amp; Akoda Kala village merge in the Laksar drain. Untreated sewage from More than 7-8 nalas falls into the Laksar Drain.</b>  Kindly see UKPCB report on page no. 768  "The Unit has installed No. 3 of STP having installed capacity of 15 KLD each while colony of Unit approx. 40 KLD generated only."
	<b>Distillery Unit</b>					
5.	The unit had 3 lagoons of total capacity of 5222 m3, which were found fully filled with raw spent wash/bio-methanated spent wash having total solids percentage less than 17% even during monsoon season and as these lagoons are located adjacent to Laksar drain hence there is potential of spillage /overflow/discharge of spent wash in the Laksar drain. This is the violation of CPCB direction dated 7.12.2015.	Non-compliance (Refer at page 67 (first and second Bullet) of the report dated 22.11.2023.	As per NSI report Distillery Unit ETP/CPU result are as per Standard norms BOD- 20 ppm COD - 100 ppm TDS-150%	The unit shall ensure disposal of all spent wash i.e. about 4500 m3 stores in three lagoons of capacity (1925 m3, 1925 m3 and 1372 m3) through dryer in environmentally sound manner within two months' time and thereafter, shall dismantle all the 3 lagoons.	The unit complying with the consent conditions issued by UKPCB. Unit has also ensured that no fresh concentrated spent wash will be disposed through bio-composting and entire spent wash will be disposed through spray dryer.	<b>Complied</b>  <b>In Rainy session heavy rain fall was recorded as 1300 mm which is huge quantity of rain water.</b>  <b>During December 2023 by inspection solid % is 37 to 46 % found. (during time of Distillery was operational) Which is as per directions of CPCB dated 07.12.2015.</b>
6.	The unit shall consume the concentrate	. Non-Compliant		The unit shall consume the	The unit has disposed	<b>One lagoon capacity 1372 m3</b>

	<p>spent wash stored in lagoons of capacity 1925 m3 and 1372 m3 in dryer in environmentally sound manner thereafter, unit shall dismantle 02 lagoons.</p> <p>As per the consent w.e.f. 1.1.24 the unit is permitted to have lagoons capacity only to store 07 days equivalent of concentrated. However the unit is having excess lagoons capacity in violation of Consent conditions.</p>	<p>. Unit asked time upto June 2024, which is in violation of consent condition issued by UKPCB.</p>		<p>concentrate spent wash stored in lagoons of capacity 1925 and 1372 m3 in dryer in environmentally sound manner thereafter; unit shall dismantle all the 2 lagoons in compliance to the recommendation of the joint committee report dated 21.11.2023.</p>	<p>the spent wash stored in lagoons through Spray Dryer and dismantling work was under progress and same will be completed by the end of June, 2024. Lagoons capacity is restricted to 7 days concentrated spent wash stored capacity i.e. 4186 m3 as per direction of CPCB/UKPCB. at the time of inspection, dismantling work was under progress. Photograph is enclosed.</p>	<p><b>has been dismantled and 2nd 1925 m3 lagoon will be dismantled upto end of June, 2024.</b></p> <p><b>Photo enclosed as Annexure-II</b></p> <p><b>Lagoon capacity is 1925, which is equivalent of 7 days capacity of concentrated spent wash as per consent.</b></p>
<p>7.</p>	<p>The unit was stored Bio-menthanated spent wash (BMSW) /raw spent wash in lagoons with solids content &lt;30 %, which is in violation of CPCB direction dated 7.12.2015.</p>	<p><b>Non Compliance</b>                  . As per joint inspection report dated 24.01.2024, the analysis results of the sample collected from lagoons showed Total solids between 37% or 46% . However, during joint inspection carried out on 13.12.2023 the unit was disposing concentrated spent wash through bio-composting also.</p>	<p>Unit has drying of spent wash 80% on dryer and 20% being used for Bio-composting on 19 &amp; 20 Dec, 2023. Two Nos. spent wash dryer has installed for ZLD purpose.</p>	<p>The Unit shall comply with the consent conditions issued by UKPCB and shall ensure that no fresh concentrated spent wash shall be disposed through Bio-composting and entire spent wash shall be totally disposed through spray dryer</p>	<p>The unit complying with the consent conditions issued by UKPCB. Unit has also ensured that no fresh concentrated spent wash will be disposed through bio-composting and entire spent wash will be disposed through spray dryer.</p>	<p><b>Complied</b></p>

		.Unit's submission regarding not disposing concentrated spent wash through bio-composting after Dec, 2023 may be commented/verified by UKPCB.				
8.	The unit is discharging its distillery effluent from Bio-composting/lagoons and sugar effluent in to the Laksar drain, which is the violation to Zero Liquid Discharge (ZLD)/discharge conditions resulting in high pollution level of BOD (626mg/l) and COD (1638mg/l) which is about 17% higher than the upstream water quality of the drain.		For ZLD Two Nos. Dryer is installed and CPU/ETP parameters are as per Standard norms.		UKPCB is monitored Laksar Drain monthly basis.	<p><b>No effluents discharged by the distillery.</b>  <b>Unit has complied with ZLD norms as per CPCB.</b></p> <p>see details of UKPCB Affidavit on page No. 772</p> <p><b>Bio-composting has been stopped since 01.01.2024 as per CCA of UKPCB dated 06.10.2023.</b>  Page no. 667</p> <p><b>Due to non-operation of Bio-composting Unit is facing huge loss in terms of Money and 14.02 Acre Land, Machinery etc.</b></p> <p>see details of UKPCB Affidavit on page No. 810</p>
9.	In bio-compost yard, the covered shed was damaged and improper. Also, the leachate collection drain and pits were not observed around the periphery of	. Non-Compliant (Refer page 68 (Bullet point 4 Point I & ii) and Page 69 (Point v) of report				<p><b>No Violation on the part of Unit.</b></p> <p><b>Bio-composting has already</b></p>

10.	<p>bio compost yard for leachate management. Also, the unit had not constructed any boundary wall near the compost yard. This is the violation of CPCB bio-composting SOP.</p> <p>Ready bio-compost was found stored in damaged covered shed. Also, the bio-compost yard, leachate collection drain and pits were not observed around periphery for leachate management, which is the violation of Standard operating Operations (SOP) for bio-composting operations as per CPCB guidelines.</p>	<p>dated 22.11.2023) (Refer at Page 123 (Point V (iv) of report dated 24.01.2024)</p>			<p>As per RBNS, Bio-compost is to be sold &amp; cleaned from the yard up to the end of June, 2024</p>	<p><b>been stopped since 1.01.2024.</b></p> <p><b>Total sale of Bio-compost will be achieved up to the end of June, 2024.</b></p> <p><b>No need for covered shed required in future.</b></p> <p><b>Unit had constructed Boundary walls since 2014 to protect Bio-compost yard.</b></p> <p><b>During rainy season 2023, a piece of Boundary wall about 20-25 meters was damaged at the time of Flood.</b></p> <p><b>After Joint Committee's inspection in the 1st visit, damaged piece of wall has already been constructed.</b></p> <p><b>See Page No. 768 of UKPCB Affidavit on Column II – Compliance Status</b></p>
11.	<p>The unit shall dispose all the stored ready bio-compost and press mud in bio-compost yard by adopting appropriate scientific method under the supervision of UKPCB within two months and after that the unit clean the bio-compost area and shall submit</p>			<p>After completion of the Bio-composting cycle, the unit shall sell all the bio-compost and after that the unit shall clean the bio-composting area and shall submit photographic</p>	<p>All bio-compost will be sold out by the end of June 2024 and thereafter unit will clean the Bio-compost area.</p>	<p><b>Unit will make all efforts to dispose stored Bio-Compost upto end of June, 2024.</b></p> <p>Unit shall definitely submit photographic as evidence to UKPCB.</p>

	photographic evidence to UKPCB.			evidence to UKPCB.		
12.	The unit shall prepare adequacy and performance assessment report of ZLD scheme for molasses based distillery as unit has expanded its production capacity from 60 KLPD to 120 KLPD and has installed spray dryers as ZLD system.	<p>Non Compliance . NSI adequacy report dated 19/20.12.2023 submitted by the unit is incomplete as assessment done only for Bio-composting route.</p> <p>. No information about the Adequacy of the Dryer is there in the report.</p>	As per NSI report all the equipment of distillery unit as MEE and Dryer etc. are adequate for ZLD purpose.	Unit shall carry out adequacy and performance assessment of ETP.	<p>The National Sugar Institute (NSI) has undertaken performance assessment of ETP of Sugar Unit.</p> <p>ETP Validation report submitted by NSI Kanpur is enclosed as Annexure-03 page 783.</p>	<p><b>NSI team visited on 19/20.12.2023. At the time of inspection New Dryer was under trial.</b></p> <p><b>Both (2) spent wash dryers are in working condition and compatible to achieve the ZLD norms in Distillery unit. see details of CPCB Affidavit on page No. 544</b></p> <p><b>Unit has complied with ZLD norms as per CPCB. see details of UKPCB Affidavit on page No. 772</b></p>
13.	The unit shall comply with the consent conditions issued by UKPCB and shall ensure that no fresh concentrated spent wash shall be disposed through bio-composting and entire spent wash shall be totally disposed through spray dryer.	UKPCB may comment/verify.		The unit shall comply with the consent conditions issued by UKPCB and shall ensure that no fresh concentrated spent wash shall be disposed through bio-composting and entire spent wash shall be totally through spray dryer.	<p>The unit is complying the consent conditions issued by UKPCB.</p> <p>“The unit is complying with the consent issued by UKPCB. Unit has also ensured that no fresh concentrated spent wash will be disposed through bio-composting and entire spent wash</p>	<p><b>Complied</b></p> <p><b>Spent wash dryers are in working condition and compatible to achieve the ZLD norms in Distillery unit. see details of CPCB Affidavit on page No. 544</b></p> <p><b>Unit has complied with ZLD norms as per CPCB. see details of UKPCB Affidavit on page No. 772</b></p>

					will be disposed through spray dryer.” see details of UKPCB Affidavit on page No. 772	
14.	Analysis results of samples collected from Bore well (sugar unit) Piezo well located within molasses based distillery plant and hand pump located outside of the unit showed high value of COD in the range of 6 to 33 mg/l, which indicate posing potential treat to ground water and need urgent attention towards improvement of housekeeping, prevention of seepage, spillage etc.		As per NSI bore well report is as per norms <b>pH- 7.2</b> <b>TDS- 426ppm</b> <b>TSS- BDL</b> <b>BOD- BDL</b> <b>COD - BDL</b>			<b>The sample was taken by the Joint Committee just after heavy rains and floods in this area.</b>  <b>Housekeeping is proper; there is no seepage and spillage etc.</b>  <b>NSI Report in Dec 20123 of Bore well are as per standard norms as pH-7.2, BOD-BDL, COD-BDL, TDS-426 ppm &amp; TSS-BDL</b>
	<b>SUGAR DIVISION</b>					

15.	The unit gets evaluation of its Effluent treatment Plant (ETP) for its performance from Expert Institute of Repute/Experts in the field.		NSI observation complied regarding MGF & ACF order placed.	The unit shall operate Primary Clarifier properly to avoid anaerobic condition in the tank.	The unit has modified the lime dosing system was working properly.	<p><b>All water samples taken by NSI and found that the results are as per Standard norms including Ground water.</b></p> <p>Except MGF and ACF, all the observation has been complied with regarding ACF and MGF order has been placed. (Photo copy enclosed. As <b>Annexure-III</b></p>
16.	The unit does not properly operate the effluent treatment plant installed in sugar unit as it was found Non-compliant w.r.t. the notified discharge norms.		As per NSI report all the samples are as per standard norms.	The should get evaluation of its ETP for its performance from Expert Institute Repute/Experts in the field.	The National Sugar Institute (NSI) has undertaken performance assessment of ETP of Sugar unit. ETP Validation report submitted by NSI, kanpur is already enclosed as Anenxure-03	<p><b>Complied with all the recommendations.</b></p> <p>As per NSI and UKPCB, <b>ETP treated water</b> reports as per prescribed norms. Therefore ETP performance is up-to the mark.</p> <p><b>NSI Report:-</b> Page 205 on reply of R 7&amp;8  pH - 7.1  BOD - 29 mg/Ltr.  COD - 120 mg/Ltr.  TSS - 22 mg/Ltr.  TDS - 560 mg/Ltr.</p>

						<p><b>UKPCB report:</b>Page 799  pH - 7.12  BOD - 20 mg/Ltr.  COD - 110 mg/Ltr.  TSS - 30 mg/Ltr.  TDS - 310 mg/Ltr.</p> <p>Photocopy enclosed as Annexure-IV</p>
17.	The unit shall install air mixing system in Equalization Tank for proper homogenization of effluent.		The unit shall install air mixing system in Equalization Tank for proper homogenization of effluent.	The unit shall air mixing system in Equalization Tank for proper homization of Effluent.	The unit has installed air mixing system Equalization tank for proper hominization of Effluent. Photograph of same is enclosed as <b>Annexure-09. Page 796</b>	<b>Complied</b>
18.	The unit shall relocate the oil and shimmer belt at appropriate place to collect the entire Oil & Grease content of the effluent.		The unit shall relocate the oil and shimmer belt at appropriate place to collect the entire Oil & Grease content of the effluent.	The Unit shall relocate the oil and skimmer belt at appropriate place to collect the entire oil & Grease content of the effluent.	The unit has relocated the oil and skimmer belt at appropriate location to collect the entire oil & Grease content of the effluent. Photographs are enclosed as <b>Annexure-08 Page 795</b>	<b>Complied</b>
19.	The unit shall ensure proper functioning of lime dosing system.			The unit shall ensure proper functioning of lime dosing system.	The unit has modified the lime dosing system for	<b>Complied</b>

					proper functioning.	
20.	The unit shall operate Primary Clarifier properly to avoid anaerobic condition in the tank.			The unit shall operate primary clarifier properly to avoid anaerobic condition in th tank.	At the time of inspection, Primary clarify was working properly.	<b>Complied</b>
21.	As per Consent provided by UKPCB, unit has to install the sewage treatment plant (STP) in their premises for treatment of Generated sewage. However, as per the joint inspection report dated 21.11.2023, no STP is installed by the unit thus violating the consent condition.	As per the joint inspection report dated 24.01.2024 the unit submitted the purchase order for 3 STP of designed flow 15 m3/day.  Status of installation of the STP may be commented /verified by UKPCB.  (Refer page 131 (Point55) and Page 138 (point 54) of Report dated 24.01.2024.		AS the unit having a colony of Approx 200 houses from which approximately 40 KLD of sewage is generated hence, the unit shall install STP of adequate capacity for treatment of domestic sewage.	The unit has installed 3 Nos. of sewage Treatment plant (STP) having installed Capacity of 15 KLD each. STPs are under commissioning. Photographs of STPs are enclosed as  <b>Annexure-01. Page 774-776</b>	<b>Complied</b>
22.	The unit has not yet prepared a comprehensive irrigation management plan validation by SPCB/Agricultural Universities for Utilizing the treated effluent in irrigation as per notified treated irrigation protocol for sugar industries.		Plant needs to design on irrigation plan for utilization of ETP treated water.	The unit shall submit irrigation management plan to UKPCB.	Unit has requested to NSI, Kanpur vide email dated 8.03.2024 for preparation of irrigation management plan of sugar unit. Copy of email communicated to NSI is enclosed as <b>Annexure-04</b>	<b>NSI visited unit on 09/10 April 2024 for assessment of management irrigation plan.</b>  <b>(Letter &amp; Fees copy is enclosed) Photo are enclosed as Annexure-V</b>  <b>Report Awaited</b>

					Page 785	
23.	The unit shall maintain the proper record of ash disposal in low lying area.			The unit shall maintain the proper record of ash disposal in low lying area.	Ash generation, ash disposal along with biomass consumption data is being maintained by the Unit. Copy of record is enclosed as Annexure-06 page 790	<b>Complied</b>
24.	Unit must ensure regular water sprinkling in and around the boiler and near bagasse storage area of the unit minimize the dust dispersion in the ambient environment.			Unit must ensure regular water sprinkling in and around the boiler and near bagasse storage area of the unit to minimize the dust dispersion in the ambient environment.	In order to minimize the dust dispersion in the ambient environment, the Unit has provided the water sprinkling systems in and around the boiler and near bagasse storage areas	<b>Complied</b>

Kindly consider report filed by UKPCB as genuine as compliance inspection actually has been done on 12.03.2024 by the UKPCB rather the report of CPCB is formality only actually CPCB has not conducted any compliance inspection at site.

In view of the above stated facts and circumstance answering respondents complied all most recommendations and the prayer clause has no merits hence OA deserves dismissal with exemplary cost which discourage bogus litigation.

**It is prayed that this Hon'ble Tribunal may be pleased to dismiss the Original Application and thus render justice.**



Delhi  
Dated **15.04.2024**

*Manish Jain*

**Manish Jain & Vikash Kumar Verma**  
**Advocates for Respondents**  
**Chamber No. 222, Civil Side,**  
**Tis Hazari Courts, Delhi - 110054**  
**Email: [manish.bk09@gmail.com](mailto:manish.bk09@gmail.com)**  
**9911092646, 7042983890**

**BEFORE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 530 of 2023

IN RE:

Anuj Kumar

... Applicant

Versus

State of Uttarakhand & Ors.

... Respondents

**AFFIDAVIT**

**I, S. P. Singh S/O Late Shri Hukum Singh Age 66 Authorized Representative Office/at R.B.N.S Sugar Mill Ltd & R.B.N.S Distillery Pvt. Ltd, Shekhpuri, Laksar, Uttrakhand - 247663, presently at Delhi do hereby solemnly affirm and states:**

**That deponent is serving as General Manager - Unit Head - of Respondent No. 7 and 8. As such, well conversant with the facts of the case as per the records available and competent to swear this affidavit being authorized through board resolution dated 20.10.2023. Copy of board resolution dated 20.10.2023 already on record.**

2. That the statements of facts in the accompanying **response/objections** are true to my knowledge and/or are true to the records of the case/ Respondent No. 7. Rest of the statements are in the nature of submissions to this Hon'ble Tribunal on the basis of advice received and believed to be correct.
3. That the annexures to the accompanying response are true copies of the respective certified copies/original.

CSJ  
The State of Uttarakhand  
S.L. No. 33/2023  
RAMADHAR PATEL  
App. By. Delhi High Court  
Period- 15/10/2023  
to 14/07/2023  
To Hon'ble Court

*Manish*  
Identify the signatory who  
has signed in my presence

4. That the statements made above are true and correct to the best of my knowledge and belief and nothing material has been concealed therefrom.



Kindly protect answering respondents from these types of false and frivolous and bogus Original Applications filed by the habitual litigants which cause wastage of time of the Hon'ble Tribunal and as well as damage the repute of the answering deponent.

*Manish Jain*  
I Identify the Deponent who has signed in my Presence

*Manish Jain*  
DEPONENT

VERIFICATION:

11 5 APR 2024

Verified at Delhi on this ..... day of April, 2024 that the contents of my above affidavit are true and correct to my knowledge and no part of it is false and nothing material has been concealed therefrom.

*Manish Jain*  
DEPONENT

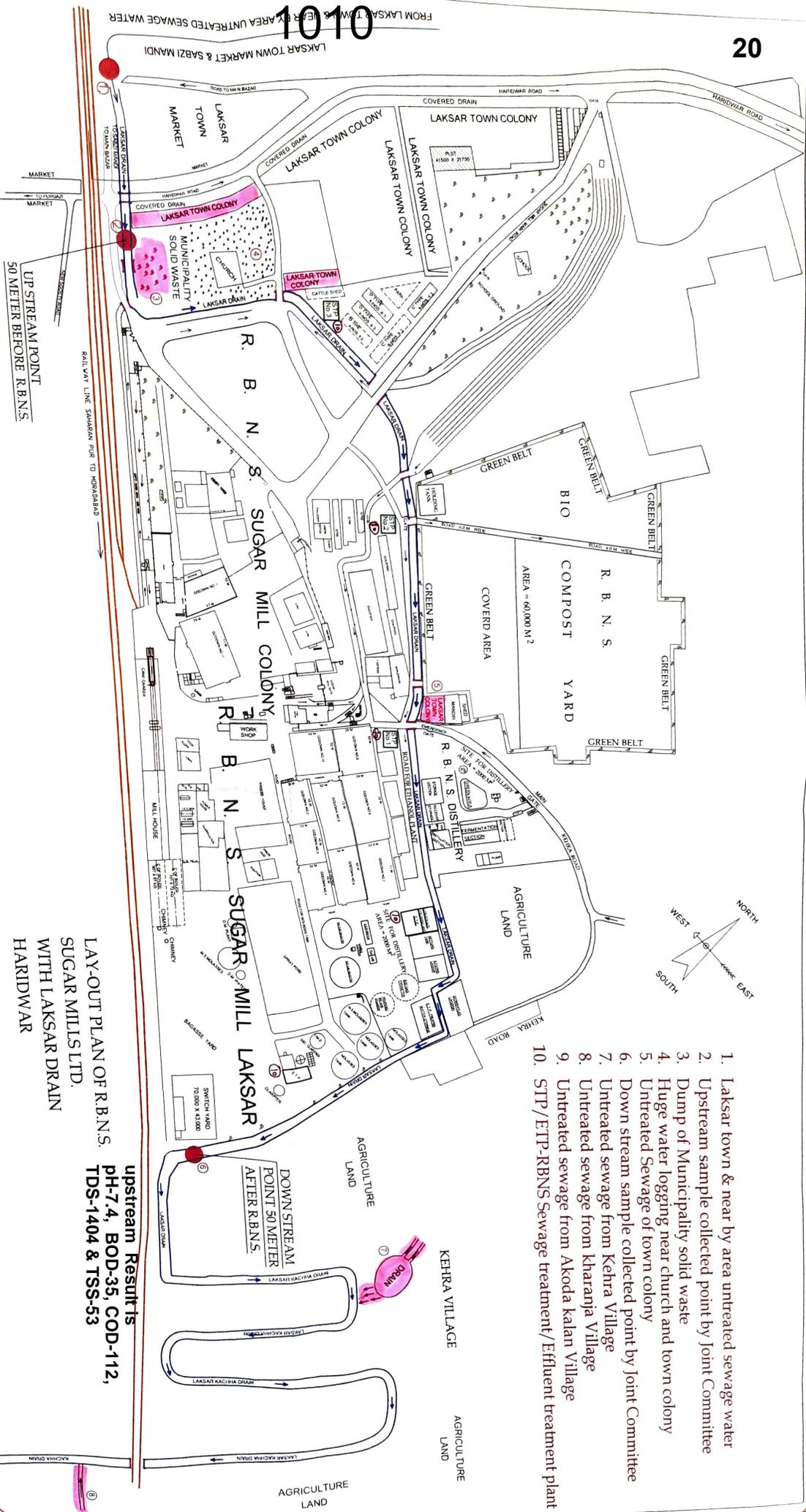
CERTIFIED THAT THE DEPONENT

Shri/Smt./Km.....  
S/o W/o P/o.....  
R/o.....  
Identified by.....  
has taken the oath.....  
Delhi on.....  
that.....  
been.....  
correct to his knowledge.....

11 5 APR 2024

*Manish Jain*  
11 5 APR 2024  
11 5 APR 2024

1010

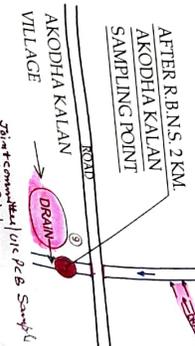


1. Laksar town & near by area untreated sewage water
2. Upstream sample collected point by Joint Committee
3. Dump of Municipality solid waste
4. Huge water logging near church and town colony
5. Untreated Sewage of town colony
6. Down stream sample collected point by Joint Committee
7. Untreated sewage from Khera Village
8. Untreated sewage from Akoda kalan Village
9. Untreated sewage from Akoda kalan Village
10. STP/ETP-RBNS Sewage treatment/Effluent treatment plant

**upstream Results**  
 PH-7.4, BOD-35, COD-112,  
 TDS-1404 & TSS-53

LAY-OUT PLAN OF R.B.N.S.  
 SUGAR MILLS LTD.  
 WITH LAKSAR DRAIN  
 HARIDWAR

U/s Result by UKPCB in  
 Jan 2024 - BOD-24, COD-110, TDS- 260  
 Feb 2024 - BOD-22, COD-100, TDS- 530  
 Mar 2024 - BOD-30, COD-140, TDS- 516



FROM LAKSAR TOWN MARKET & NEAR BY AREA UNREATED SEWAGE WATER

UP STREAM POINT  
 50 METER BEFORE R.B.N.S.

RAILWAY LINE SAMBHAM PUR TO HARIDWAR

MARKET

MARKET

MARKET

MARKET

MARKET

MARKET

MARKET

MARKET

MARKET



**UTTARAKHAND POLLUTION CONTROL BOARD**  
Irrigation Design Building Campus, Roorkee-247667

उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड  
सिंचाई परिकल्प मवन परिसर, रूडकी-247667  
Regional Laboratory Roorkee

Annexure - I

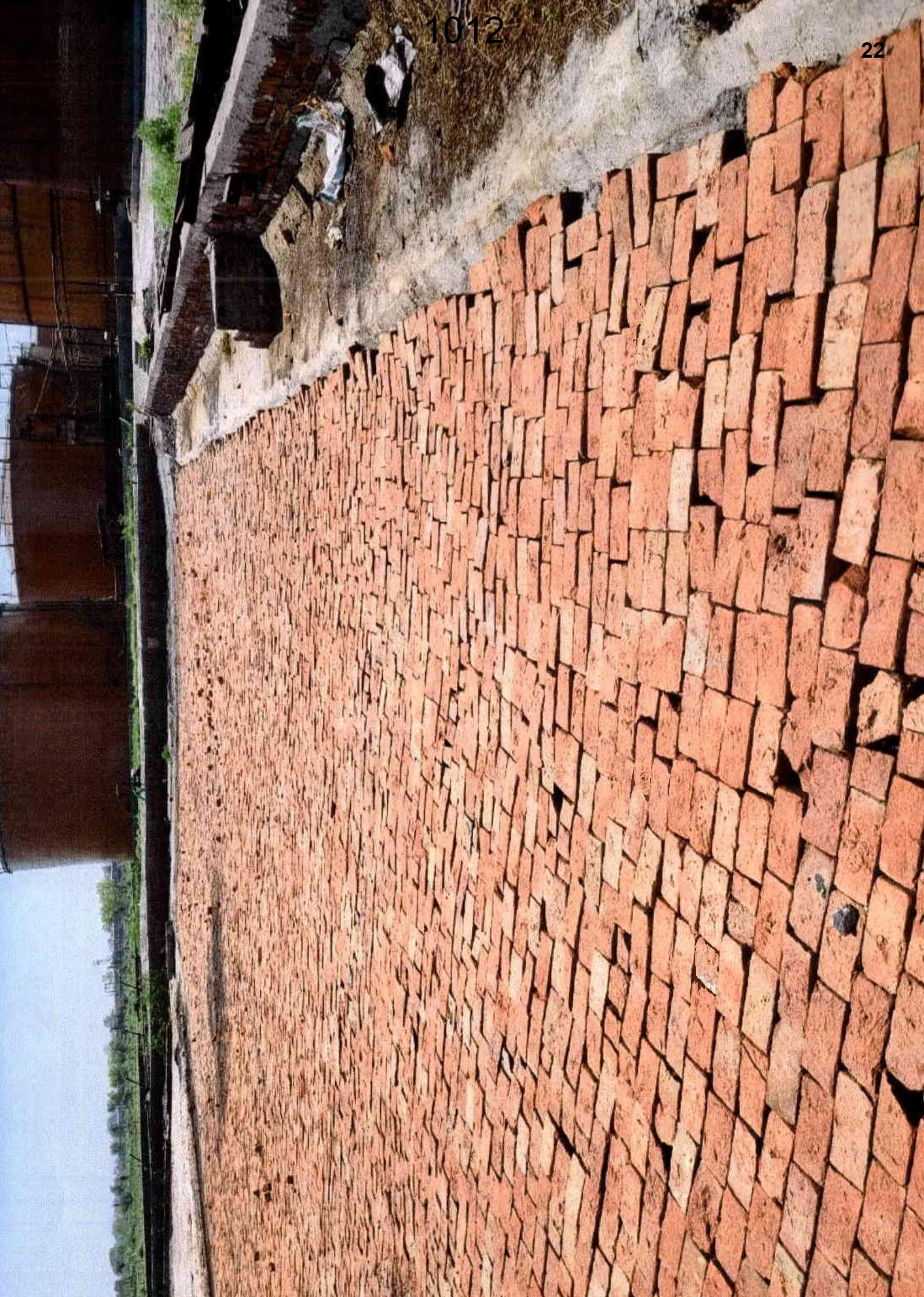
**Surface water Quality Monitoring Data of Haridwar- 2023-24**

Sampling Location	Month	Colour	Odour	pH	TDS (mg/L)	TSS (mg/L)	TS (mg/L)	DO (mg/L)	BOD (mg/L)	COD (mg/L)
U/s Laksar Drain, U/s of M/s RBNS Sugar mill, Near Sugar Mill Colony, Laksar	Oct-23	Turbid	unpleasant	7.19	280	170	450	1.2	32	120
	Nov-23	Turbid	odourless	8.00	300	150	450	2.5	30	118
	Dec-23	Turbid	Faint	7.19	200	40	240	Nil	26	110
	Jan-24	Turbid	Faint	7.3	260	90	350	Nil	24	110
	Feb-24	Turbid	Faint	6.9	530	210	740	Nil	22	100
	Mar-24	Turbid	Faint	7.8	516	25	541	Nil	30	140

Sampling Location	Month	Colour	Odour	pH	TDS (mg/L)	TSS (mg/L)	TS (mg/L)	DO (mg/L)	BOD (mg/L)	COD (mg/L)
D/s Laksar Drain, D/s of M/s RBNS Sugar Mill, at Village- Akoda, Laksar	Oct-23	Turbid	Not specific	6.89	400	190	590	Nil	40	160
	Nov-23	Turbid	unpleasant	8.81	480	220	700	Nil	46	194
	Dec-23	Turbid	Faint	7.09	1000	190	1190	Nil	49	185
	Jan-24	Turbid	Faint	7.1	560	200	760	Nil	42	190
	Feb-24	Turbid	Faint	6.9	920	210	1130	Nil	36	110
	Mar-24	Turbid	Faint	6.9	690	210	900	Nil	40	190

Sampling Location	Month	Colour	Odour	pH	TDS (mg/L)	TSS (mg/L)	TS (mg/L)	DO (mg/L)	BOD (mg/L)	COD (mg/L)
D/s Laksar Drain, Idrishpur (Before * Confluence with River Banganga)	Oct-23	Colourless	Odourless	7.61	200	120	320	3.9	18	80
	Nov-23	Turbid	Odourless	7.80	220	160	380	5.5	14	60
	Dec-23	Colourless	Odourless	7.28	190	40	230	3.8	12	26
	Jan-24	Colourless	Odourless	7.5	210	100	310	4.2	10	60
	Feb-24	Colourless	Odourless	7.2	310	90	400	4.9	10	32
	Mar-24	Colourless	Odourless	7.4	306	33	339	5.4	12	40

50.



PURCHASE ORDER

Annexure - 23

GST NO. 05AAACR0924M1ZH

TIN NO 0500216  
CIN:U74899DL1932PLC00

PO No. RBNS/ETP/2023-24/13476

11354

Dated: 28/03/2024

M/S TISHA ENVIRO SOLUTIONS PVT LTD,  
D-97, EWS, BS COLONY,  
BHIWADI - 301019  
RAJASTHAN  
Ph. 9540227676

Approved by HO  
on 29/3/2024

Dear Sir,

Please refer to your offer No.NIL Dt 9.3.2024 & subsequent discussion held with your Sh.Anuj Sharma are pleased to place our order with you as under

Sr. No.	Item Code Indent No.	Item Name/Specifications	Qty.	Unit	Rate
1	15660003 240300126	MULTIGRADE SAND FILTER FOR E.T.P TISHA MAKE MULTIGRADE SAND FILTER COMPLETE SET WITH FILTERING MEDIA INTERNAL AND FRONTIAL PIPE WORK VALVES & FITTINGS TREATED WATER FLOW RATE 100 M3/HR AS PER FOLLOWING SPECIFICATIONS : - MODEL TESPL-3300MGF, MOC MSEP, DIAMETER 3300 MM, HEIGHT ON STRAIGHT 1850 MM, FRONTAL PIPE WORK 150 NB, VALVES ZOLOTO OR EQUVT, SHELL THICKNESS 10 MM, DISH END THICKNESS 12 MM, EPOXY COATING ONE COAT RED OXIDE PRIMER & TWO COAT EPOXY PAINT (INTERNAL & EXTERNAL), DESIGN PRESSURE 4 KG/CM2, OPERATION MANUAL, MEDIA MULTI GRADE SAND, GRAVELS AND PEBBLES, MEDIA QUANTITY 16500 KG	1	NO	@Rs.8,58,600
2	15660004 240300126	ACTIVATED CARBON FILTER FOR E.T.P TISHA MAKE ACTIVATED CARBON FILTER COMPLETE SET WITH FILTERING SAND MEDIA, ACTIVATED CARBON, INTERNAL & FRONTIAL PIPE WORK, VALVES & FITTINGS TREATED WATER FLOW RATE 100 M3/HR AS PER FOLLOWING SPECIFICATIONS : - MODEL TESPL-3300ACF, MOC MSEP, DIAMETER 3300 MM, HEIGHT ON STRAIGHT 1850 MM, FRONTAL PIPE WORK 150 NB, VALVES ZOLOTO/EQUAL, SHELL THICKNESS 10 MM, DISH END THICKNESS 12 MM, EPOXY COATING ONE COAT RED OXIDE PRIMER & TWO COAT EPOXY PAINT (INTERNAL & EXTERNAL), DESIGN PRESSURE 4 KG/CM2, OPERATION MANUAL, MEDIA MULTI GRADE SAND, GRAVELS AND PEBBLES, MEDIA QUANTITY 8000 KG, ACTIVATED CARBON PORUS COAL BASE 600+IV ACTIVATED CARBON QUANTITY 4800 KG	1	NO	@Rs.10,53,000

Terms & Conditions:

Price

- F.O.R OUR FACTORY AT LAKSAR

GST

- EXTRA AS APPLICABLE

PACKING & FORWARDING

- NIL

Deliverv

- LATEST BY 30.4.2024 POSITIVELY

- 20% ADVANCE AGAINST ACCERTANCE OF ORDER

Contd. PO No. RBNS/ETP/2023-24/13476

Dated: 28/03/24

NOTE

- INSTALLATION OF EQUIPMENTS AT  
OUR SITE WILL BE IN YOUR SCOPE

GUARANTEE

- ONE YEAR FROM THE DATE OF SUPPLY  
FOR ANY MANUFACTURING DEFECT

If you have registration under MSMED ACT 2006 then you have to submit a photo copy of the same for our record.

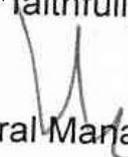
Please ensure compliance of GST, e.g. timely payment disclosure of true and correct information in GST return. In case any credit, refund or benefit on account of GST charged by you is denied or delayed to RBNS due to non compliance by you. RBNS would be entitled to recover an equal amount from you including tax loses, interest and penalty etc.

If above terms & conditions are acceptable to you then sign the duplicate copy of this order as a token of your acceptance.

If this PO is not acknowledged within 3 days then it shall be assumed auto acknowledged.

Thanking You,

Yours faithfully,

  
General Manager  
Mansu



UTTARAKHAND POLLUTION CONTROL BOARD  
Irrigation Design Building Campus, Roorkee-247667

उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड  
सिंचाई परिकल्प भवन परिसर, रूडकी-247667  
Regional Laboratory Roorkee

Industrial Waste water Characteristics

Name and Site of Sampling Point		M/s RBNS Sugar Mills Ltd Laksar, Distt- Haridwar	
Sample Collected by		1. S.P. Singh (RO) 2. Dr. Ajeet Singh (ASO)	
Date of Sampling		12/03/2024	
Sampling point		ETP Outlet	
Nature of Sample		Grab	
S.No.	Parameters	Observation	Prescribed Standard
1	Colour	Colorless	-
2	Odour	Odourless	-
3	pH	7.12	6.5-8.5
4	BOD	20	30
5	COD	110	250
6	Total Solids	340	-
7	Total Dissolved Solids	310	-
8	Total Suspended Solids	30	100

All values are in mg/L except pH

(Rahul Negi)

Junior Lab Assistant

(Swati Kalra)

Junior Research Fellow

(Dr. Ajeet Singh)

Assistant Scientific  
Officer

(S. P. Singh)

Regional Officer

Re: Scheduled charges of the irrigation plan for the utilization of Sugar unit ETP treated water in irrigation.

1016

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From: laksar sugar (edprbns@yahoo.com)

To: subhash.nsc@gmail.com

Cc: director.nsi@gov.in; dswain.nsi@gov.in; nsijitendra@gmail.com; mahi.chauhan01@gmail.com

Date: Tuesday, 19 March, 2024 at 01:37 pm IST

Dear Sir,

Please find enclosed a receipt for charges of the Irrigation management plan for the utilization of sugar unit ETP treated water in irrigation.

Please depute a team at the earliest for irrigation management plan of sugar unit ETP Treated water.

Regards,

General Manager

On Thursday, 14 March, 2024 at 10:24:42 am IST, Subhash Chandra <subhash.nsc@gmail.com> wrote:

Sir,

With reference to your email dated 08.03.2024, on the subject cited above, I am directed to inform you that, our scheduled charges shall be as follows –

S. No.	Fees Detail	Total (₹)
1.	Charges for the irrigation plan for the utilization of Sugar unit ETP treated water in irrigation is 88,000/ +18% GST	1,03,840/-

- (a) Above charges may be deposited in advance through NTR portal "Bharat Kosh" (bharatkosh.gov.in)
- (b) Copy of challan and receipt has to be sent to NSI by e-mail/speed post.
- (c) Besides of above, TA, DA etc. of the visiting team shall also be borne by the factory.

With Regards

## PROVISIONAL RECEIPT FOR NEFT TRANSACTION

Dear **RAI BAHADUR NARAIN SINGH SUGAR MILLS LTD ,**  
Thank you for making a payment of Rs. 103,840.00 with reference to Transaction Reference Number: 1803240012002 and Challan Number: 10344718032400012001 in favour of Ministry: **CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (003)**, PAO Name: PAO(Food), New Delhi (003433), DDO Name: Asstt. Professor, NATIONAL SUGAR INSTITUTE, KANPUR (103447), for Purpose Advisory Fee to NSI Kanpur for Other States and Payment type .

Please note that this is a provisional receipt subject to the validity of the UTR Number PUNBZ24079157938 entered by you at 18/03/2024. In case of mismatch of the UTR Number the validity of this provisional receipt stands cancelled.

Printed On: 19-03-2024 12:49:37

1017

1018

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URN No. (for Departmental Use)	10344718032400012001	Beneficiary (PAO) A/C No. :	07548601017			
<b>Note :</b> Please provide this URN No. at the Remarks column at the NEFT/ RTGS slip. Officials at Bank's counter himself/herself need to ensure that the remitter Bank A/c no & the depositor being used for the NEFT/ RTGS instruction is same as what is printed on this deposit slip. Any error in entry of this A/c no. will lead to non-delivery of services expected in lieu of this payment to Government of India.		Beneficiary (PAO) IFSC Code :	RBIS0MBPA04			
		Beneficiary (PAO) Account Type :	Current Account			
		Remitter's Bank Name :	PUNJAB NATIONAL BANK			
		Remitter's Bank A/C No. :	4132008700001004			
		Remitter's Bank IFSC Code :	PUNB0413200			
		Payment Period/ Frequency :	No Restriction			
<b>Remitter Name</b>	<b>Department / office from whose books the demand emanated</b>	<b>Full particulars of the nature of remittance and/or authority (if any)</b>	<b>Amount</b>	<b>Head of Account</b>	<b>Beneficiary Name (PAO) &amp; Code</b>	<b>Remarks</b>
RAI BAHADUR NARAIN SINGH SUGAR MILLS LTD	Asstt. Professor, NATIONAL SUGAR INSTITUTE, KANPUR (103447)	Advisory Fee to NSI Kanpur for Other States,	88,000.00	04080080002000 0-MISCELLANEOUS RECEIPTS	PAO(Food), New Delhi (003433)	CHARGES FOR IRRIGATION PLANT FOR UTILIZATION OF SUGAR UNIT

RAI BAHADUR NARAIN SINGH SUGAR MILLS LTD	Asstt. Professor, NATIONAL SUGAR INSTITUTE, KANPUR (103447)	Advisory Fee to NSI Kanpur for Other States,	15,840.00	86580013900000 0-GST - TAX DEDUCTED AT SOURCE SUSPENSE	PAO(Food), New Delhi (003433)	CHARGES FOR IRRIGATION PLANT FOR UTILIZATION OF SUGAR UNIT
					<b>Total :</b>	<b>1,03,840.00</b>

(In words) Rupees : One Lakhs Three Thousand Eight Hundred Forty Only

<b>Advisory for Banks</b>	The amount (in whole number) shown in Deposit Slip should be remitted to Government of India account without any deduction by the bank.	
NEFT/RTGS Request Received Date		
Transaction Amount		
NEFT/RTGS Charges	NEFT/RTGS charges should be excluding the amount to be remitted to Government of India	
NEFT/RTGS UTR No		
Deposit Slip Created Date	18/03/2024 (This Deposit Slip is Valid for 15 Days till 02/04/2024)	
<b>Note :</b> Please enter the UTR Number at the <a href="#">Track your Payment / Payment history</a> link available at NTRP, as soon as you complete the NEFT/RTGS payment and receive a UTR Number from your Bank. If you fail to do so, the system will not be able to generate the transaction receipt. <b>Remark :</b> This Deposit slip is valid for 15 days from the date of creation of deposit slip at NTRP, please make sure to do the NEFT/RTGS within 15 days, else the NEFT will not be accepted and treated as invalid".		
Courtesy : Public Financial Management System		18-Mar-2024





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Handwritten text in green ink, partially visible on the right edge of the page.

**Doner Ash Record**

Date	Cane Crush (MT)	Bagasse Generation (MT)	Bagasse Consumption (MT)	Ash Generation (MT)	Ash at Biocompost (MT)	Ash at Low Land RBNS Area (MT)
6.11.2023	2530	710	653	5	0.5	4.7
7.11.2023	4200	1168	978	8	0.8	7.0
8.11.2023	5000	1386	1142	9	0.9	8.2
9.11.2023	5000	1389	1353	11	1.1	9.7
10.11.2023	6600	1831	1524	12	1.2	11.0
11.11.2023	6740	1865	1424	11	1.1	10.3
12.11.2023	6350	1754	1602	13	1.3	11.5
13.11.2023	7570	2098	1774	14	1.4	12.8
14.11.2023	6700	1842	1592	13	1.3	11.5
15.11.2023	7960	2202	1898	15	1.5	13.7
16.11.2023	8130	2250	1848	15	1.5	13.3
17.11.2023	8610	2382	1898	15	1.5	13.7
18.11.2023	8610	2367	1906	15	1.5	13.7
19.11.2023	8940	2441	1924	15	1.5	13.9
20.11.2023	8490	2322	1792	14	1.4	12.9
21.11.2023	8850	2408	1763	14	1.4	12.7
22.11.2023	8610	2344	1705	14	1.4	12.3
23.11.2023	8520	2321	1740	14	1.4	12.5
24.11.2023	8660	2372	1723	14	1.4	12.4
25.11.2023	7980	2173	1673	13	1.3	12.0
26.11.2023	5210	1418	1330	11	1.1	9.6
27.11.2023	8370	2243	1693	14	1.4	12.2
28.11.2023	7720	2069	1580	13	1.3	11.4
29.11.2023	9030	2394	1738	14	1.4	12.5
30.11.2023	9820	2590	1807	14	1.4	13.0
1.12.2023	9130	2415	1704	14	1.4	12.3
2.12.2023	9770	2586	1699	14	1.4	12.2
3.12.2023	9040	2396	1845	15	1.5	13.3
4.12.2023	8100	2138	1814	15	1.5	13.1
5.12.2023	10200	2687	1913	15	1.5	13.8
6.12.2023	9530	2509	1766	14	1.4	12.7

18.12.2023	7340	1931	161024	13	1.3	11.7
19.12.2023	10090	2635	1762	14	1.4	12.7 <sup>34</sup>
20.12.2023	9790	2560	1707	14	1.4	12.3
21.12.2023	9640	2520	1790	14	1.4	12.9
22.12.2023	9740	2544	1751	14	1.4	12.6
23.12.2023	10110	2642	1714	14	1.4	12.3
24.12.2023	9520	2500	1721	14	1.4	12.4
25.12.2023	9550	2511	1726	14	1.4	12.4
26.12.2023	10120	2660	1753	14	1.4	12.6
27.12.2023	9840	2588	1712	14	1.4	12.3
28.12.2023	8650	2262	1920	15	1.5	13.8
29.12.2023	9210	2408	1978	16	1.6	14.2
30.12.2023	9370	2448	2027	16	1.6	14.6
31.12.2023	9820	2583	1851	15	1.5	13.3
1.01.20234	8150	2145	1650	13	1.3	11.9
2.01.2024	6420	1680	1685	13	1.3	12.1
3.01.2024	7900	2078	1658	13	1.3	11.9
4.01.2024	7270	1930	1611	13	1.3	11.6
5.01.2024	8830	2340	1771	14	1.4	12.8
6.01.2024	8930	2380	1749	14	1.4	12.6
7.01.2024	8980	2394	1757	14	1.4	12.6
8.01.2024	9630	2570	1830	15	1.5	13.2
9.01.2024	7900	2116	1633	13	1.3	11.8
10.01.2024	8820	2338	1741	14	1.4	12.5
11.01.2024	8010	2125	1726	14	1.4	12.4
12.01.2024	7540	2037	1654	13	1.3	11.9
13.01.2024	8500	2300	1713	14	1.4	12.3
14.01.2024	8680	2344	1774	14	1.4	12.8
15.01.2025	6980	1885	1786	14	1.4	12.9
16.01.2024	6550	1779	1680	13	1.3	12.1
17.01.2024	7000	1902	1760	14	1.4	12.7

20.01.2024	6120	1662	1520	12	1.2	10.9
21.01.2024	6450	1742	1532	12	1.2	11.0 <sup>35</sup>
22.01.2024	6060	1638	1511	12	1.2	10.9
23.01.2024	5950	1615	1478	12	1.2	10.6
24.01.2024	6390	1722	1534	12	1.2	11.0
25.01.2024	6140	1674	1471	12	1.2	10.6
26.01.2024	6700	1817	1554	12	1.2	11.2
27.01.2024	7020	1913	1530	12	1.2	11.0
28.01.2024	7380	2027	1568	13	1.3	11.3
29.01.2024	6800	1874	1563	13	1.3	11.3
30.01.2024	7340	2038	1589	13	1.3	11.4
31.01.2024	7380	2052	1565	13	1.3	11.3
1.02.2024	4150	1146	1305	10	1.0	9.4
2.02.2024	4500	1241	1360	11	1.1	9.8
3.02.2024	5530	1525	1453	12	1.2	10.5
4.02.2024	4850	1339	1338	11	1.1	9.6
5.02.2024	3000	839	672	5	0.5	4.8
6.02.2024	4300	1180	960	8	0.8	6.9
7.02.2024	5470	1519	1267	10	1.0	9.1
8.02.2024	5300	1462	1259	10	1.0	9.1
9.02.2024	6410	1781	1500	12	1.2	10.8
10.02.2024	8130	2244	1695	14	1.4	12.2
11.02.2024	8470	2350	1735	14	1.4	12.5
12.02.2024	7860	2237	1696	14	1.4	12.2
13.02.2024	8000	2299	1709	14	1.4	12.3
14.02.2024	6110	1769	1372	11	1.1	9.9
15.02.2024	6670	1953	1460	12	1.2	10.5
16.02.2024	7130	2155	1520	12	1.2	10.9
17.02.2024	7210	2195	1529	12	1.2	11.0
18.02.2024	7250	2191	1562	12	1.2	11.2
19.02.2024	6020	1809	1346	11	1.1	9.7

22.02.2024	6480	1930	1491	1026	12	1.2	10.7
23.02.2024	6360	1897	1621		13	1.3	11.7 <sup>36</sup>
24.02.2024	6980	2069	1687		13	1.3	12.1
25.02.2024	6000	1783	1352		11	1.1	9.7
26.02.2024	5990	1765	1262		10	1.0	9.1
27.02.2024	7130	2085	1496		12	1.2	10.8
28.02.2024	6000	1742	1406		11	1.1	10.1
29.02.2024	5730	1662	1329		11	1.1	9.6



1027

Grams : SUGAR LHAKSAR  
Phones: 01332-254653  
Fax: 01332-254655, 254460  
E-mail: edprbns@yahoo.com  
CIN: U74899DL1932PLC000298  
TIN : 05002166908

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## Rai Bahadur Narain Singh Sugar Mills Limited

Works : Laksar – 247663 (Distt. Haridwar) Uttarakhand

पत्राक सं:-जी0एम0/1560

दिनांक - 31.03.2024

श्रीमान उपजिलाधिकारी,  
लकसर  
जिला-हरिद्वार

विषय :- एन.जी.टी. द्वारा गठित संयुक्त टीम द्वारा लकसर ड्रेन मिल परिसर में Conduit Pipe लगाने के सम्बन्ध में।

महोदय,

उपरोक्त विषय में संयुक्त टीम द्वारा observation/Recommandation है। कि The unit shall make Provision of laying out a closed conduit pipe line at Laksar Drain (Which is currently flowing as open channel) starting from 500 meters upstream (u/s) to 500 meter down stream (d/s) of unit shall be made by the unit under supervision of UKPCB to rule out any possibility of discharge of treated /untreated effluent into drain)

कृपया उपरोक्त विषय के सम्बन्ध में वर्षा के समय लकसर शहर के पानी की निकासी आदि को ध्यान में रखते हुए अनुमति देने की कृपा करें।

आपकी अति कृपा होगी।

धन्यवाद,

भवदीय,

प्रधान प्रबन्धक

प्रतिलिपि - श्रीमान अधिशासी अधिकारी, नगरपालिका, लकसर

प्रधान प्रबन्धक

*Dinesh*  
11/03/24



Grams : SUGAR LHAKSAR  
 Phones: 01332-254653  
 Fax: 01332-254655, 254460  
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 CIN: U74899DL1932PLC000298  
 TIN : 05002166908

## Rai Bahadur Narain Singh Sugar Mills Limited

Works : Laksar – 247663 (Distt. Haridwar) Uttarakhand

पत्राक सं:-जी0एम0/1560

दिनांक - 31.03.2024

श्रीमान उपजिलाधिकारी,  
 लकसर  
 जिला-हरिद्वार

विषय :- एन.जी.टी. द्वारा गठित संयुक्त टीम द्वारा लकसर ड्रेन मिल परिसर में Conduit Pipe लगाने के सम्बन्ध में।

महोदय,

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आपकी अति कृपा होगी।

धन्यवाद,

भवदीय,

प्रधान प्रबन्धक

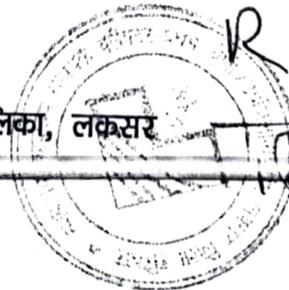
प्रतिलिपि - श्रीमान अधिशासी अधिकारी, नगरपालिका, लकसर

प्रधान प्रबन्धक

B/h

EO (नगरपालिका लकसर)

RO (UKPCB)



## कार्यालय नगर पालिका परिषद लकसर जनपद हरिद्वार।

पत्रांक- 17

/NGT/2024-25

दिनांक-15-04-2024

सेवा में,

उपजिलाधिकारी,  
लकसर।विषय:-शुगर मिल लकसर के ड्रेन मिल परिसर में Conduit Pipe लगाने के सम्बन्ध में।  
महोदय,

उपरोक्त विषय आर0बी0एन0 शुगर मिल लकसर के पत्र सं0-जी0एम0/1560 दिनांक-31-03-2024 पर आपके आदेश के अनुपालन में अवगत कराना है कि मुख्य बाजार लकसर से सब्जी मण्डी होते हुये शुगर मिल क्षेत्र से निकलने वाले मुख्य नाले को शुगर मिल क्षेत्र में कवर्ड किये जाने हेतु शुगर मिल लकसर द्वारा अनुमति चाही गई है।

उक्त के सम्बन्ध में अवगत कराना है कि लकसर बाढ़ग्रस्त क्षेत्र होने के कारण लकसर नगर में प्रवेश करने वाले बाढ़/बरसात के पानी की निकासी इसी मुख्य नाले से होती है। ऐसी दशा में इस मुख्य नाले के अन्दर ह्यूम पाईप अथवा इसे कवर्ड किया जाना नगर हित में उचित प्रतीत नहीं होता है।

अतः आख्या सेवा में प्रेषित है।

भवदीय,

(कुलदीप सिंह चौहान)

अधिसासी अधिकारी

नगर पालिका परिषद लकसर-हरिद्वार

प्रतिलिपि:- प्रबन्धक आर0बी0एन0 शुगर मिल लकसर को सूचनार्थ प्रेषित।

अधिसासी अधिकारी  
नगर पालिका परिषद लकसर

जनपद-हरिद्वार



o/c

15/4/24

C. P. Singh

15/4/24